

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
WAYFR TECHNOLOGIES PRIVATE LIMITED**

1.	Name of Corporate Person	WAYFR TECHNOLOGIES PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	25/02/2021
3.	Authority under which Corporate Person is incorporated	Registrar of Companies, Hyderabad
4.	Corporate Identity Number of Corporate Person	U72900TG2021PTC149014
5.	Address of the Registered Office of Corporate Person	House No. 8-2-293/82/A/732, Plot No. 732- A, Sasi Icon Building, Road No. 36, Hyderabad – 500033, Telangana
6.	Liquidation Commencement Date of Corporate Person	26/09/2024 (Order received on 03/10/2024)
7.	Name, address, email address, telephone number and the registration number of the liquidator	Decode Resolvency International Private Limited Address: 1101, 'B' Wing, Dalamal Tower, Free Press Journal Marg, Nariman Point, Mumbai – 400021 Email: liquidation.wtpl@decoderesolvency.com Telephone: +91 22 43456200 Registration No.: IBBI/IPE-0091/IPA-3/2022-23/50006
8.	Last date for submission of claims	02/11/2024

Notice is hereby given that Wayfr Technologies Private Limited has commenced Voluntary Liquidation on September 26, 2024.

The stakeholders of **Wayfr Technologies Private Limited** are hereby called upon to submit a proof of their claims, on or before **Saturday, November 02, 2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For and on behalf of,

Decode Resolvency International Private Limited

Liquidator of Wayfr Technologies Private Limited (in Voluntary Liquidation)

Registered Office: 1101, 'B' Wing, Dalamal Towers, Nariman Point, Mumbai - 400021

IBBI Registration No.: IBBI/IPE-0091/IPA-3/2022-23/50006

AFA Validity: November 28, 2024

Sd/-

Satish Kumar Arora, Authorised Signatory

IBBI Registration No. IBBI/IPA-001/IP-P01567/2018-2019/12436

AFA Validity: October 22, 2024

Date: October 04, 2024

Place: Mumbai

Wholetime Director, Decode Resolvency International Private Limited

